

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF WOOLITE MERCANTILE COMPANY LIMITED

Registered Office: 75, Park Street, Kolkata- 700016

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirer Mr. Sridhar Bhupathiraju, resident of, 193, Bloomfield, Aveiselin, N.J. (U.S.A.) in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement (PA) for the Open Offer made on the December 26, 2005 and the offer closed on March 06, 2006.

1. Name of the Target Company : WOOLITE MERCANTILE COMPANY LIMITED
2. Name of Acquirer : MR. SRIDHAR BHUPATHIRAJU
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : MAS SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, FEBRUARY 15, 2006
 - b) Date of Closure of the Offer : MONDAY, MARCH 06, 2006
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 20.00		Rs. 20.00	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares	%	No. of Shares	%
		Nil	—	Nil	—
3.	Shares acquired by way of MOU or Market Purchases	No. of Shares	%	No. of Shares	%
		6,06,130	30.43	6,06,130	30.43
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		3,98,400	20.00	2,400	0.12
5.	Size of the Open Offer (Number of Share multiplied by offer price per share)	Rs. 79,68,000/-		Rs. 48,000/-	
6.	Shares acquired after PA but before 7 working days prior to closure date:-	Nil		Nil	
	Price of the Share Acquired	Nil		Nil	
	No. of Share Acquired	Nil		Nil	
	% of Share acquired	Nil		Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		10,04,530	50.43	6,08,530	30.55
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		13,81,870 (69.37)	9,87,470 (49.57)	13,81,870 (69.37)	13,83,470 (69.45)

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : None

The Acquirer namely Mr. Sridhar Bhupathiraju accepts full responsibility for the information contained in this Post Offer Public Announcement.



Chartered Capital and Investment Limited

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Place: New Delhi

Date: 21st March, 2006